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Date: 24/08/2025

L Radha & Ors. Vs M Huchappa & Ors

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 28, 2025 Hon'ble Judges: K. Natarajan, J

Bench: Single Bench

Advocate: Subash Reddy V, Shwetha Ravishankar

Final Decision: Dismissed

Judgement

K. Natarajan, J

- 1. Learned counsel for the appellants filed memo for withdrawing the appeal on the ground that matter between the parties is already settled.
- 2. Submission and memo is placed on record.
- 3. The appeal is dismissed as settled out of the Court.

Any pending IAs do not survive for consideration. Hence, they are also disposed of.